

GOVERNMENT OF TRIPURA



The Tripura Nursing Council (Educational Establishment and Examination, etc) Regulation-1990.



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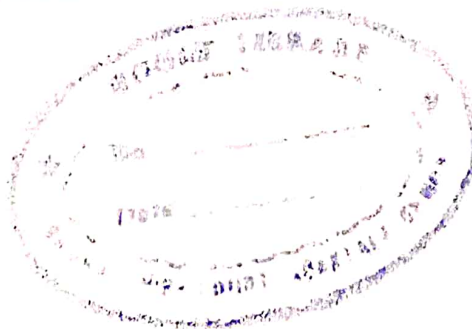
TRIPURA NURSING COUNCIL
(Educational Establishment and Examination etc.
Regulation, 1990)

CONTENTS



	<u>Pages</u>
1. Short Title	... 1
2. Definition	... 1
3. Affiliation to the Institutions	... 2
4. Syllabi and Regulation for courses of study	... 2
5. Registration of students with the Council	... 2
6. Examination	... 3
7. Controller of Examination	... 3
8. Examiners	... 4
9. Results and Re-admission to Examination	... 5
10. Remuneration for Examiners	... 6
11. T. A. and D. A. to External Examiners and Inspector	... 7
12. Guidance and conduct of candidates during examination	... 7

Appendix A—I



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TRIPURA NURSING COUNCIL
(Educational Establishment and Examination, etc.)
Regulation—1990.

NOTIFICATION

In exercise of the powers conferred by section 27 of the Tripura Nursing Council Act, 1986, the Tripura Nursing Council hereby makes the following regulations with the previous approval of the State Government issued vide No. 146/HRH/90 dated 8.5.1990 of Health and Family Welfare Department to carry out the powers of the Council in accordance with provision of section 12 of the said Act :—

1. **Short Title :**

(1) These regulations may be called the Tripura Nursing Council (Educational Establishment, Examination etc.) Regulation, 1990.

(2) These shall come into force on the date of publications in the official Gazette.

2. **Definition : In these regulation :—**

(a) 'Act' means the Tripura Nursing Council Act, 1986.

(b) 'Council' means the Tripura Nursing Council constituted under the Act.

(c) 'Committee' means a committee constituted under these regulations by the Council.

- (d) 'Controller of Examination' means the person (Registrar) who controls the examination.
- (e) 'Examiner' means the person appointed by the Council for the Council's examination.
- (f) 'Inspector' means the persons appointed by the Council for the inspection of the Nursing Institution.
- (g) 'Rule' means the Tripura Nursing Council Rules, 1987.
- (h) 'President' means President of the Tripura Nursing Council.

3. Affiliation to the Institutions :

(1) Every Institution intending to get affiliation of the Council shall apply to the Registrar of the Council.

(2) Every institution applying for affiliation shall have to satisfy the minimum requirement prescribed in the syllabi and regulations for different Courses framed by the Indian Nursing Council.

(3) On receipt of an application for affiliation, the Council may direct an Inspector or Inspectors appointed for this purpose to make enquiry and report thereon. The person in-charge of the Institution shall give every facility to such Inspectors while conducting enquiry.

(4) When the Council has granted an application for affiliation, the Institute shall pay to the Council a fee of Rs. 1,000.00 per course of study per annum on receipt of which the Institute shall be entered in the list of affiliated Institutes.

4. Syllabi and Regulation for courses of study :—

The syllabi and regulations for courses of studies shall be the syllabi and regulations for courses of studies framed by the Indian Nursing Council ;

Provided that the upper age limit for all the courses shall not be more than 25 years at the time of admission, and a student should have passed XII class or its equivalent examination with Science subject from recognised Board/University for admission in the G.N.M. Course.

5. Registration of students with the Council.

(1) A candidate on admission in any of the affiliated institutions for any course of study shall apply to the Registrar through the Head of the Institution in the prescribed Form 'A' in appendix A together with a fee of Rs. 25.00 for G.N.M./Health Supervision (6 month promotes) course and Rs. 15.00 for A.N.M. (R) course within one month of admission.

(2) On registration every student will be allotted a student registration number which shall be quoted in all application forms and in all correspondence regarding the student.

(3) The Registrar shall maintain a Register of students registered. No student other than a registered student shall be eligible to sit in any examination held by the Council.

6. Examination :

(1) The examination shall normally be held twice in a year i.e., in the month of June and December every year, if not otherwise decided by the Council.

(2) The language used in conducting examination for G.N.M. shall be English.

(3) The application for appearing in an examination must reach the office of the Registrar in prescribed form at least one month before the commencement of the examination.

(4) All applications for appearing in an examination shall be accompanied by a certificate from the head of the Institution of the candidate having completed the minimum criteria as prescribed in the syllabi and Regulation of course framed by the Nursing Council of India.

(5) The following shall be the fees for appearing in various examinations of the Council. The fees are not refundable under any circumstances :—

(a) Fee for each theory paper—Rs. 15.00

(b) Fee for each practical paper—Rs. 10.00.

(6) The Institutes may realise centre fee not exceeding Rs. 5.00 per student to meet the various expenses in connection with an examination in respective centre.

(7) (a) No re-examination of answer book is allowed but re-totalling of marks may be done on payment of a fee of Rs. 10/- per paper. Application for re-totalling of marks shall be made within 30 days of the publication of results.

(b) Re-checking will be done only to see whether the marks have been awarded to all the answer and whether such marks have been correctly totalled.

(c) If any mistake is detected as a result of re-checking of an answer book the mistake will be rectified with the approval of the President.

(8) The permission to appear in an examination to a candidate can be cancelled at any stage if any of the particulars given in her application is found incorrect.

(9) If a candidate is found guilty of an immoral act or deed either before or during or after the examination or after the issue of a Certificate or diploma which, in the opinion of the Council, is an undesirable act and amounts to malpractice, the council may take action including cancellation of her result, certificate or diploma or disqualify her for appearing in any examination of the Council.

7. Controller of Examination :

(1) The Registrar of the Council shall act as a Controller of Examination.

(2) The dates for several examination shall be fixed by the Council and shall be intimated to the Head of the Institutions 2(two) months before the examination become due. The President may, if necessary, change the dates with due intimation to all concerned.

(3) The Council shall make all necessary arrangements for the examinations.

8. Examiners :

(1) No person other than the holder of requisite qualification shall be appointed as internal or external examiner or paper-setter, provided that—

(a) No such person shall be appointed as an internal examiner unless he/she has at least three years teaching experience.

(b) No person shall be appointed as an external examiner in any subject unless he/she possesses requisite qualification as required for appointment to a teaching post.

(c) A paper-setter should have the qualification that of an Internal/External examiner and paper setter may preferably be other than Internal/External Examiner.

(2) The President may appoint a single moderator or moderators not exceeding three for the purpose of moderating question papers.

(3) The practical examination shall be conducted by the respective internal and external examiners appointed by the Council with mutual co-operation. The marks allotted by them shall be signed by both the examiner.

(4) Every Nursing Institute shall provide all facilities to the external and internal and internal examiners for the conduct of examination and internal examiner shall make all preparation for holding the examination.

(5) The Controller/Registrar shall in consultation with the President select paper setters and examiners and also fix date, time and place for practical examination and will inform the concerned authorities accordingly.

(6) The Controller/Registrar shall have the power, in case of any emergency, to appoint an examiner in place of any examination who fails to attend/conduct the examination due to unforeseen reasons.

(7) (i) The questions should be spread over to the whole course as far as possible and care should be taken that no question is set outside the syllabus for the particular examination and that the standard of every question is in accordance with the syllabi and the particular course of study for which the examination is held.

(ii) Care should be taken that no question is ambiguous or vague.

(iii) The question paper shall be delivered by the paper setter in person to the Controller/Registrar or sent to him/her by registered post in a sealed cover on or before the date fixed for the

purpose. No copy of the questions set shall be retained by him/her.

(8) After getting copies of the question papers, the Controller/Registrar shall arrange for its printing and then forward them in sealed cover by registered post or through messenger at the proper time to the officer in-charge of the centre or other authority.

(9) There shall be one examiner for each paper. He/She will examine and mark all the answer papers of that paper.

(10) The President shall appoint officer in-charge of the centre for theoretical and practical examinations. The Officer-in-Charge of the centre immediately after the examination is over shall seal the answer papers with his seal and arrange to send the packet(s) in person or by registered post to the Registrar/Controller or as per instruction issued by the Council.

(11) The Roll numbers of the candidates allotted to the examiners for an examination will be supplied by the Controller/Registrar.

(12) The examiners shall return the papers and marksheets as per instruction laid down. The examiners are required to keep the result of the examination and marks assigned to the candidates strictly secret.

(13) The marketsheet and answer script of the examination shall be forwarded to the Controller/Registrar in person or by registered post on or before the date fixed for the purpose or as instructed.

9. Results and Re-admission to Examination :

(1) As soon as possible after the tabulation of the results by the Controller/Registrar, they shall be considered by the Council.

(2) No candidate shall be declared to have passed unless she has attained the standard laid down.

(3) (i) The Controller/Registrar shall publish the list of successful candidates arranged in the following manner :—

(a) Names and Roll numbers of the first ten candidates in order of merit,

(b) The roll number of others arranged serially,

(c) The roll number of unsuccessful candidates are also be published in the same gazette.

(ii) Every candidate shall on announcement of result receive mark-sheet.

(iii) A candidate who appears at the examination but fails to pass in any paper may on payment of prescribed fees etc. appear in the next annual examination on production of certificate to the effect that she had attended to the satisfaction of the Head of the Institute a further course of study for a period of next academic year as may be prescribed.

(4) A candidate who appears at the examination but fails to pass in a paper or papers may be admitted to supplementary examination in the paper/



papers of that part of examination in which she has failed to be held after six months from publication of the result of the first examination on payment of prescribed fee along with an application in the prescribed form.

(5) If any candidate obtains pass-marks in the paper/papers at the supplementary examination on the subsequent examination, she shall be declared to have passed the examination as a whole.

(6) If such a candidate fails to pass in the paper/papers at a supplementary Examination in the paper/papers concerned, she may appear in that paper or papers at the next annual examination on production of a certificate in addition to the certificate required under the regulation to the effect that she had attended to the satisfaction of the Head of the Institute, a further course of study for a period of next academic year in the paper or papers in which she had failed, provided that all the parts of the examination shall be completed within three chances including the supplementary one to be counted from the date when the complete examination becomes due for the first time.

(7) If a candidate fails to pass in all the subjects within the prescribed three chances, she shall be required to prosecute a further course of study in all the papers of all parts for one year to the satisfaction of the Head of the Institute and appear for examination in all the papers.

(8) The Council may under exceptional circumstances partially or wholly cancel any examination conducted by it and arrange for conducting re-examination in those papers within a period of sixty days from the date of such cancellation.

10. Remuneration for examiners etc.:

(1) Remuneration to paper-setters and examiners shall be on the following scales for the present:—

(a) Rupees fifty for each question paper/set.

(b) Rupees two for each written paper examined and marked, provided that minimum fee shall be Rs. 20/- if the number of answer script is below ten.

(c) Rupees five for conducting each practical examination in each paper per student, the amount being equally divided between the external and internal examiners, provided that minimum remuneration shall be Rs. 70/- if the number of students is below 15.

(2) The Inspector appointed by the Council will get Rs. 30/- only per day in addition to D.A.

(3) The Officer in-Charge of the centre will get a sum of Rs. 30/- per day only as his remuneration for conducting the examination.

(4) The Invigilator will get a remuneration of Rs. 10/- per shift.

(5) Group 'D' staff will get a sum of Rs. 5/- per shift.

11. T.A. and D.A. to External Examiners and Inspectors.

(1) Examiners and Inspectors may be given such travelling allowances as prescribed by the State Government from time to time for the Group 'A' officers of the State Government (T.A. and D.A. only). If the examiners and Inspectors happen to be Government servant, they will get T.A. and D.A. according to their grade.

(2) The President may grant honorarium to the office staff and the Controller/Registrar for conducting the examination subject to a maximum of Rs. 100/- in case of non gazetted staff and Rs. 250/- in case of Controller/Registrar.

12. Guidance and conduct of candidates during examination :

(1) The doors of the examination hall shall be opened on the first day half an hour before the commencement of the examination and on subsequent days a quarter of an hour before that. No candidate shall be admitted to the examination hall under any pretext later than hour fixed for the commencement of the examination. Candidate will be required to give up their answer books to the officer in-charge of the centre.

(2) Candidates must take their seats at least five minutes before the time fixed for giving out the paper.

(3) Candidates in possession of books, notes or any paper other than the admit card/Registration card, will not be allowed to appear in the examination. Candidate must have their own writing and drawing materials.

(4) A seat with a number corresponding to that of her roll number will be allotted to each candidate. An answer-script for writing her answers will be provided. Additional sheets will be provided, if required for writing answers.

(5) A candidate detected helping another or attempting to obtain unfair assistance or in possession of books etc. will be expelled from the examination hall and will not be allowed to continue to appear in that paper or in subsequent papers. No communication whatsoever between candidates, while under examination will be allowed. Candidates are not permitted to have in their possession, while in the examination hall, any books, memorandum, notes or papers, whatsoever except the question paper, the admit cards and the book provided by the Council for writing out the answers. Candidates disregarding this caution are liable to the same penalty as those using unfair means.

(6) No candidate, without the permission of the Invigilator or centre in-charge is to leave his seat or the examination hall until the conclusion of the examination.

(7) Every candidate will write on the outside of her answer book her roll number and registration number. She will write on both sides of the paper leaving a quarter page margin. Any candidate attempting to render

the identification of her answer paper impossible or difficult by giving a false number or intentionally omitting to state her roll number as required above will have her name removed from the list of candidates and shall be reported to the Council for such further action as may be necessary.

(8) Any candidate found guilty of making any objectionable or improper remarks on her answer paper shall be reported to the Council for such action as it may deem fit.

(9) No candidate will be allowed to leave the examination hall until an hour has elapsed from the time when the papers are given out.

(10) Candidate will be allowed to re-enter the examination hall after once quitting it or to leave the hall without finally giving up her answer paper.

(11) A candidate having completed her paper, must hand it over to the Invigilator/Centre in-charge before leaving the examination centre. The answer papers must, on no account, be left on the desk.

(12) Friends and guardians of candidates will not be allowed to enter the examination hall. The entrance into the hall of persons not connected with the examination is strictly forbidden.

(13) Candidates suffering from any illness or disease which would render their presence in any way prejudicial to the general body of students under examination will not be allowed into the examination hall or will be expelled, if found in the hall.

(14) Precisely five minutes before the time fixed for giving the question paper a warning bell will be rung as a signal for all candidates to take their seats.

By order of the Governor,
Sd/- Illegible
PRESIDENT
TRIPURA NURSING COUNCIL
AGARTALA.

Appendix—A

- Form A — Application Form for student registration.
- Form B — Preliminary Examination, G.N.M. Course.
- Form C — Second Examination, G.N.M. Course.
- Form D — Final Examination, G.N.M. Course.
- Form E — Examination for Certificate in Health Supervisor (Female) Course.
- Form F — First Examination A.N.M. (Old) Course.
- Form G — Final Examination A.N.M. (Old) Course.
- Form H — First Examination A.N.M. (Revised) Course.
- Form I — Final Examination A.N.M. (Revised) Course.

TRIPURA NURSING COUNCIL
FORM—A

Form of application for registration of the name of a student admitted to a recognised or approved institution.

NAME OF THE CANDIDATE

1. NAME OF THE STUDENT (IN FULL):
2. ADDRESS :
 - (a) PERMANENT :
 - (b) PRESENT :
3. (a) FATHER/HUSBAND'S NAME :
(b) GURDIAN'S NAME AND RELATIONSHIP :
4. AGE OF THE STUDENT ON ADMISSION WITH DATE AND PLACE OF BIRTH :
5. NATIONALITY :
6. NAME OF THE INSTITUTION TO WHICH ADMITTED :
7. DATE OF ADMISSION :
8. PRELIMINARY EDUCATIONAL QUALIFICATION :
(NOTE : Examination passed).

SIGNATURE OF THE SISTER TUTOR SIGNATURE OF APPLICANT

DATE :—

DATE :—

I hereby certify that the above particulars are true to my knowledge.

DATE

the

199

SIGNATURE OF THE HEAD OF
THE INSTITUTION.

(Official seal).

* Strike out which is not applicable.

TRIPURA NURSING COUNCIL

FORM-B

Preliminary Examination for the General Nursing-Midwifery/
Speciality Course.

APPLICATION

To
The Registrar, Tripura Nursing Council,
Tripura Nursing Council,
AGARTALA.

Sir/Madam,

I request permission to present myself at the ensuing Preliminary Examination for the General Nursing-Midwifery/Speciality Course.

The fee of Rs. _____ is forwarded herewith.

Yours obediently,

The _____ 199_____

CERTIFICATE

I certify that _____ has fulfilled the requirements contemplated under the prescribed regulations.

Further, certify that he/she is trustworthy and of good moral character and his/her general conduct while under training has been satisfactory. I further certify that he/she attended at least 75 per cent of the lectures and demonstrations and that his/her Ward Work has been satisfactory.

Signature of Sister Tutor _____ Signature of the Head of the Institution.

Date _____ 199 _____

Address _____
Official Stamp.

Particulars to be filled in by the Candidate.

1. Age _____
2. Student's Registration No. _____
3. Date of passing the Higher Secondary (10 + 2) Examination or its equivalent _____

Particulars to be filled in by the Head of the Institution.

1. Candidate's name in full _____
2. Candidate's nationality _____
3. Date of admission to the Institutions _____
4. Period of Training :—
 - (a) Anatomy & Physiology _____
 - (b) Physics & Chemistry applied to Nursing _____
 - (c) Microbiology _____
 - (d) Hygiene-Personal and Environmental _____

- (e) Behavioural Science applied to Nursing
(Psychology, Business, Methamatic) _____
- (f) Community Health Nursing—1 (Nutrition, Health Education and
Communication skill and Community Health Nursing.
Practice) _____
5. If appeared in the examination previously _____
6. Subject(s) already Passed _____
7. Subject(s) in which appearing _____

Signature of Sister Tutor
Date _____ 199 _____

Signature of Head of the Institution.
Seal.

TRIPURA NURSING COUNCIL

FORM—C

Second Examination in General Nursing-Midwifery/Speciality Course.

APPLICATION

To
The Registrar, Tripura Nursing Council,
Agartala.

Sir/Madam,

I request permission to present myself at the ensuing Examination in
General Nursing-Midwifery Speciality Course.

The fee of Rs. _____ is forwarded herewith

Yours faithfully,

Dated,
The _____, 19 _____

CERTIFICATE

I certify that _____ has been
a Pupil Nurse at the _____ for a
period of _____ years viz. from the _____ to _____ and
that he/she has attended at least 75 percent of lectures and passed the
successive examinations in the subjects prescribed and has also spent not
less than six months of the period of night duty. In my opinion he/she
is fit by his/her education, character, conduct and training to perform the
duties of a Nurse. His/Her ward work has been found satisfactory. His/
Her age on the first day of the month of the examination will be to the
best of my information and believe _____ years _____ months.

Signature of the Head of the Institution.

Signature of Sister Tutor

Address _____

Dated _____, 19 _____

Official stamp.

Particulars to be filled in by the candidates.

1. Date of passing the Preliminary Examination _____
2. Age _____
3. Student's Registration No. _____
4. (a) If passed any Nursing/Midwifery examination
of the Council previously _____
(b) If yes, Registration No. given on the certificate _____
Particulars to be filled in by the Head of the Institution.
1. Candidate name in full _____
2. Candidate's nationality _____
3. Date of Admission to the Institution _____
4. Period of training:—
(a) Medical-Surgical Nursing (including Pharmacology,
Gynaecological, Eye, ENT, Communicable Disease) _____
(b) Psychiatric Nursing and Mental Health _____
(c) Paediatric Nursing _____
(d) Advanced Nursing Practice related to
Medical-Surgical Nursing _____
5. Whether trained in nursing men, women and children _____
6. If appeared in the examination previously _____
7. Subjects in which passed previously _____
8. Subjects in which appearing now _____
9. Number of operations in which scrubbed up—Major _____
Minor _____
10. Whether trained in giving of:—
(a) Vaccinations _____
(b) Taking of blood slides _____

Signature of Sister Tutor _____
Dated, The _____, 19 _____

Signature of Head of the Institution. _____
SEAL

TRIPURA NURSING COUNCIL

FORM—D

Final Examination for the General Nursing-Midwifery Certificate.

APPLICATION

To
The Registrar,
Tripura Nursing Council,
Agartala.

Sir/Madam,

I request permission to present myself at the ensuing Final Examination for the General Nursing-Midwifery Course.

The fee of Rs. _____ is forwarded herewith.

The _____ 19

Yours faithfully,

CERTIFICATE

I certify that _____ has fulfilled the requirement contemplated under Regulations as prescribed and has attended not less than 75 per cent of lectures and practical classes held. In my opinion she is fit by her education, training, character and conduct for perform the duties of a nurse/midwife. I believe the subjoined account to be true. Her ward work has been satisfactory.

Signature of the Head of the Institution.

Dated, _____ 19

Address _____

Particulars to be filled in by the candidate.

1. Age _____
2. Student Registration No. _____
3. Date of passed the second Examination _____
4. Language in which the candidate wishes to be examined. _____

Particulars to be filled in by the Head of the Institution.

1. Candidate's name in full _____
2. Candidate's nationality _____
3. Date of commencing Mid-wifery training _____
4. Period of training in Mid-wifery and
Obstetrical Nursing _____
Labour Room _____
Community Nursing _____
O.P.D. _____
5. Number of labours personally conducted _____
6. Number of labours at which she was present _____
7. Number of Antenatal examination done _____
8. Number of Vaginal examination made _____

Signature of the Head of the Institution.

Dated _____ 19

TRIPURA NURSING COUNCIL

FORM—E

EXAMINATION FOR CERTIFICATE IN HEALTH SUPERVISOR
(FEMALE) COURSE.

(This application must reach the Registrar, Tripura Nursing Council on or before the _____).

APPLICATION

To,
The Registrar,
Tripura Nursing Council,
AGARTALA.

Sir,

I request permission to present myself at the ensuing examination to be held on _____ for the Health Supervisor (Female) Course.

Yours obediently,

The _____ 199 _____

(Signature in full)

CERTIFICATE

I certify that _____ has been a student at the _____ for a period of _____ months viz. from the _____ to the _____ and that she has attended at least 75 per cent of lectures and has acquired minimum clinical experience in the subjects prescribed. In my opinion she is fit to perform the functions of Health Supervisors' (FEMALE) in rural areas.

The _____ 199 _____

Signature of the Head of the Institution with stamp.

1. Name in full (BLOCK LETTERS) :
2. Age. :
3. Nationality :
4. Date of admission to the Institution. :
5. Period of Training :
6. Educational Qualification :
7. Attended all the Theory & Practical Classes. :
8. Student Registration Number :
9. A.N.M. Registration Number :

YES/NO

The _____ 199 _____

Signature of the Head of the Institution with Official stamp.

TRIPURA NURSING COUNCIL

FORM—F

See reg. 6(3)

Auxiliary Nursing-Midwifery Course (Old Syllabus)
First Examination

APPLICATION

Sir/Madam,

I request permission to present myself at the ensuing First Examination for the Auxiliary Nursing Midwifery Course.

The fee of Rs. _____ is forwarded herewith.

The _____ 199 _____

Yours obediently,

CERTIFICATE

I certify that _____ has fulfilled the requirements contemplated under prescribed regulation. I further certify that she is trustworthy and of good moral character and her general conduct while under training has been satisfactory. I further certify that she has attended at least 75 per cent of the lectures, demonstrations and that her Ward work has been satisfactory.

Date _____ 199 _____

Signature of the Head of the
Institution.

Particulars to be filled in by the Head of the Institution.

1. Candidate's name in full (Block letters) _____
2. Age _____ 3. Nationality _____
4. Date of admission to the Institution _____
5. Student's Registration No. _____
6. Date of passing the Preliminary Examination _____
7. The Language in which the candidate wishes to be examined _____
8. Period of training _____
9. Whether she has attended a full course of instruction with at least 75% attendance in :—
 - (a) General Nursing _____
 - (b) Medical Nursing _____
 - (c) Surgical Nursing _____
 - (d) Gynaecological Nursing _____
 - (e) Children's Nursing _____
10. Whether appeared in the examination previously _____
11. Subject in which passed _____
12. Subject in which appearing _____

The _____ 199 _____

Signature of the Head of the
Institution.

Address _____

TRIPURA NURSING COUNCIL

FORM—G

Auxiliary Nursing-Midwifery Course-Final Examination (old syllabus)

APPLICATION

Sir/Madam,

I request permission to present myself at the ensuing Final Examination for the Auxiliary Nursing-Midwifery Course.

The fee of Rs. is forwarded herewith.
The 199 Yours obediently,

Signature.

CERTIFICATE

I certify that has been a pupil Nurse at the for a period of years viz. from the to the and that she has attended at least 75 per cent of lectures and passed the successive examinations in the subjects prescribed. In my opinion she is fit by her education, character, conduct and training to perform the duties of an Auxiliary Nurse-cum-Midwife. Her ward work has been found satisfactory. Her age on the first day of the month of the examination will be to the best of my information and belief.
Years months

Date 199

Signature of the Head of the Institution.

Particulars to be filled in by the Head of the Institution.

1. Candidate's name in full (BLOCK LETTERS)
2. Candidate's nationality
3. Age
4. Date of admission to the Institution
5. Period of training
6. Educational qualification
7. Date of passing the First Examination
8. Number of Vaginal Examination made
9. Number of labours personally conducted
10. Number of labours at which she was present
11. Number of weeks for which she attended the maternity and child welfare clinic and performed domiciliary midwifery work
12. Student Registration No.

The 199

Signature of the Head of the Institution.

Address

TRIPURA NURSING COUNCIL
FORM—H
Auxiliary Nursing Mid-wifery Course (Revised)
FIRST EXAMINATION

(This application must reach the Registrar, Tripura Nursing Council on or before the _____).

APPLICATION

To,
The Registrar,
Tripura Nursing Council,
Agartala, Tripura.

Sir/Madam,

I request permission to present myself at the ensuing First Examination to be held from _____ for the Auxiliary Nursing-Midwifery Course.

The fee of Rs. _____ is forwarded herewith.

The _____ 19 ____.

Yours obediently,

CERTIFICATE

I certify that _____ has fulfilled the requirements under the prescribed regulations.

I further certify that his/her general conduct while under training has been satisfactory.

I also certify that he/she has attended at least 75 per cent of the lectures and has acquired minimum clinical experience and that his/her work has been satisfactory.

The _____ 19____ Signature of the Head of the Institution.

Particulars of the student to be filled in by the Head of the Institution.

1. Name in full (Block letters) :
2. Age _____
3. Nationality _____
4. Date of admission to the Institution _____
5. Registration No. _____
6. Date of passing the Preliminary Examination _____
7. The language in which the candidate wishes to be examined _____

- 8. Period of training : From — — — — — to — — — — —
 - 9. Whether appeared in the examination previously : if yes
 - a) Subject in which passed — — — — —
 - b) Subject in which appearing — — — — —
- The — — — — — 199—.

Signature of the Head of the Institution.
Address — — — — —

TRIPURA NURSING COUNCIL

FORM—I

Auxiliary Nursing-Midwifery Course

FINAL EXAMINATION

(This application must reach the Registrar, Tripura Nursing Council on or before the — — — — —)

APPLICATION

To,
The Registrar,
Tripura Nursing Council,
Agartala, Tripura.
Sir/Madam,

I request permission to present myself at the ensuing Final Examination to be held from — — — — — for the Auxiliary Nursing Midwifery Course.

The fee of Rs. — — — — — is forwarded herewith.
The — — — — — 199—.

Yours obediently,

Signature.

CERTIFICATE

I certify that — — — — — has been student at the — — — — — for a period of — — — — — years viz. for the — — — — — to the — — — — — and that she has attended at least 75 per cent of lectures and has acquired minimum clinical experience and passed the successive examinations in the subjects prescribed. In my opinion she is fit by her education, character, conduct and training to perform the duties of an Auxiliary Nurse-Midwifery in rural areas. Her work has been found satisfactory.

The — — — — — 199—

Signature of the Head of the Institution.

Particulars of the student to be filled in by the Head of the Institution.

1. Name in full (Block letters) — — — — —
2. Age — — — — —
3. Nationality — — — — —
4. Date of admission to the Institution — — — — —
5. Period of training — — — — —
6. Educational Qualification — — — — —
7. Date of passing the First Examination — — — — —
8. Number of vaginal examination made — — — — —
9. Number of labour personally conducted — — — — —
10. Number of labour at which she was present — — — — —
11. Number of weeks of Community Health Nursing Experience
— — — — —
12. Registration No. — — — — —

The — — — — — 199—

Signature of the Head of the Institution.

Address — — — — —

